

**OFFICE OF THE PRINCIPAL DISTRICT, & SESSIONS JUDGE (HQs) : DELHI**

No. 62529 /OC/Admn. 1/Misc./THC/2023 Dated, Delhi The 7 AUG 2023

Copy of Notification No. 69/G-2//Gen-I/OC/PHC/DHC dated 04.08.2023 is forwarded to the Website Committee, Tis Hazari Courts, Delhi for uploading on the official website of the Delhi District Courts.

  
(Kaveri Baweja)

Officer Incharge, Admn.I, Central  
O/o Principal District & Sessions Judge (HQs)  
Delhi

**HIGH COURT OF DELHI AT NEW DELHI**

No.69/G-2/Genl.-I/OC/PHC/DHC  
Dated 04.08.2023

**NOTIFICATION**

In exercise of powers conferred by Section 139(b) of the Code of Civil Procedure (Act V of 1908) as amended by Amendment Act No.104 of 1976 and Section 297(1)(b) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) and Section 3(2)(a) of the Oaths Act, 1969, High Court of Delhi has been pleased to appoint the following advocates as Oath Commissioners in **Patiala House Courts, New Delhi**, for a period of **two years** w.e.f. 16.11.2023 or until further orders of this Court, whichever be earlier, for administering oaths and affirmations to deponents of affidavits in accordance with terms specified in paragraph 5 of Chapter 12-B, Punjab High Court Rules and Orders Volume IV (read with Section 7 of the Delhi High Court Act, 1966) and subject to the conditions laid down in this Court's circular No. 332/Genl-II/DHC dated 14/9/2001 containing instructions to Oath Commissioners issued by this Court:-

Sl. No	Name of Advocates
1.	Mr. Virender Kumar Nagar
2.	Ms. Nasreen Naz

BY ORDER OF THE COURT

Sd/-  
**(RAVINDER DUDEJA)**  
REGISTRAR GENERAL

Endst. No. 14946-49/G-2/Genl.-I/OC/PHC/DHC  
Copy of this Notification and copy of instructions dated 14.09.2001 forwarded for information and necessary action to:-

1. the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, for information and necessary action.
2. the Principal District & Sessions Judge, Patiala House Courts, New Delhi in continuation to Notification No. 47/Genl.-I/OC/PHC/DHC dated 16.05.2023 (copy enclosed), for information and necessary action. Applications alongwith enclosures received vide letter No. 6424 Oath Commissioner/Genl./NDD/2023 dated 21.06.2023 are also returned herewith.
3. the President and the Secretary, New Delhi Bar Association, Patiala House Courts, New Delhi with the remarks that these advocates will work as Oath Commissioners exclusively in Patiala House Courts, New Delhi for a period of two years w.e.f. 16.11.2023.

Contd.....

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Mr. Praveen Jajay  
Dr. H. A. J.  
04.08.23

4. the following Oath Commissioners through the Principal District & Sessions Judge, Patiala House Courts, New Delhi, with the direction to the Oath Commissioners that they will send their specimen of seal to the Registrar (Genl.-Admn.-I) within a week. The Serial No. allocated to them should be incorporated in the seal and no seal except as prescribed in the instructions should be used. They are also directed to ensure that the age of the deponent is invariably indicated in the affidavit alongwith the name and parentage of the deponent :-

Sl. No.	Name and address of Oath Commissioner
1.	Mr. Virender Kumar Nagar S/o Sh. Vijay Kumar Nagar R/o H.No. 117, Khichripur Village, Delhi-110091 Enrol. No. D/144/2016 Telephone No. 9711377702, 9711180307 (Sl.No. 66/2023)
2.	Mr. Nasreen Naz W/o Late Sh. Imran Ahmed R/o H.No. 2117, M.P. Street Pataudi House, Darya Ganj, New Delhi-110002. Enrol. No. D/52/1997(R) Telephone No. 7982914220 (Sl.No. 67/2023)

**It is also made clear that the Oath Commissioners shall attest the affidavits only in the presence of the deponent(s) and if any Oath Commissioner is found attesting the affidavits in absence of the deponent, his/her appointment as an Oath Commissioner will be terminated forthwith and strict action will be taken against him/ her.**



(RAVINDER KUMAR PAHUJA)  
Joint Registrar (Genl.-Admn.-I)